**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA)No.425/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name	of the Company	Avis Tie-up Pvt Ltd & Anı		
Under Section		230-232		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
Mers. Menje Bhuteria, Adu Pesitiones				Por,
Ms			10 RD (ER)	M to
	DO	Director	MCA	7.11.17

## ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

No time left.

List on 12/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)